



J&K HIGH COURT LEGAL SERVICES COMMITTEE,

JAMMU/SRINAGAR

**Sub: Re-scheduling of National Lok Adalat on 22.04.2018
instead of 14.04.2018.**

CORRIGENDUM

In partial modification to Notification dt. 15.03.2018, regarding holding of National Lok Adalat on 14.04.2018, Hon'ble Executive Chairman NALSA has accorded approval for holding the National Lok Adalat for the month of April 2018 on 22.04.2018 instead of 14th of April 2018 being holiday on eve of Dr. B.R.Ambedkar birthday.

It is notified that the National Lok Adalat shall now be held on 22.04.2018 and following types of cases (pre-litigation and Pending) may be taken in the National Lok Adalat at both the wings of Hon'ble High Court :-

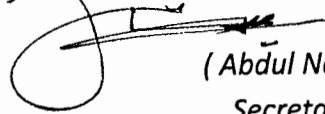
Pre-Litigation Cases :

- (i) NI Act cases under Section 138
- (ii) Bank Recovery cases
- (iii) Labour dispute cases
- (iv) Electricity and water Bills (excluding non- compoundable);
- (v) Others (Criminal Compoundable, Matrimonial and other Civil disputes).

Pending in the Courts (which are reflected on National Judicial Data Grid):

- (i) Criminal Compoundable offence
- (ii) NI Act cases under Section 138
- (iii) Bank Recovery cases
- (iv) MACT
- (v) Labour disputes

- (vi) Electricity and water Bills (excluding non-compoundable)
- (vii) Matrimonial disputes;
- (viii) Land Acquisition cases
- (ix) Services Matters relating to pay and allowances and retrieval benefits
- (x) Revenue cases
- (xi) Other Civil cases (rent easementary rights, injunction suits, Specific performance suits) etc


(Abdul Nasir)
Secretary
J&K High Court Legal
Services Committee

No. HCLSC/105/2018
Copy to:-

Jmu.
Dt. 26.03.2018

1. Registrar General, High Court of J&K, Jammu for information
2. Principal Secretary to Hon'ble the Acting Chief Justice (Patron- in-Chief), J&KSLA.
3. Registrar Judicial, High Court of J&K, Jammu for information.
4. Member Secretary, J&K State Legal Services Authority, for information.
5. Secretary to Hon'ble Chairman JKHCLSC, for kind information of His Lordship.
6. Incharge Front office High Court wings Jammu for information
Divisional Manager :-
 7. National Insurance Company,
 8. New India Assurance Company,
 9. United India Insurance Company,
 10. Oriental Insurance Company &
 11. Bajaj Allianz Insurance Company.
 12. Reliance Insurance Company
 13. ICICI Insurance Company.
14. Incharge e.court, High Court of J&K Jammu for information with the request to upload the Corrigendum on the website.
15. Incharge Front office High Court wings Jammu/Srinagar for information .